

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-67/2022/ 1511 /A

From :- Smti. Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Lohit Kumar Saikia,  
Presiding Officer,  
Industrial Tribunal,  
Kamrup (M), Guwahati.

Dated Guwahati the <sup>14</sup> 13 March, 2025.

Sub: **Casual leave.**

Ref:- Letter No. IT.6/2024/73 dtd. 10.03.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 20.03.2025 and 21.03.2025, along with station leave permission from the morning of 20.03.2025 till the morning of 24.03.2025.** The District and Sessions Judge, Kamrup (M), and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-67/2022/ 1512 - 1513 /A, dated , 13-03-2025**  
Copy to:

1. The District & Sessions Judge, Kamrup (M).
2. The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**

*Amir*